

**National Green Tribunal/राष्ट्रीय हरित अधिकरण**  
**Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ**  
**New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,**  
**1<sup>st</sup> floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,**  
**Camp, Pune - 411 001/कैम्प, पुणे- 411 001.**

\*\*\*\*\*

**Dated:- 01<sup>st</sup> March, 2021**

*No. NGT/WZ/PUNE/120/2021*

The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr No	Application Dated	Inward Diary No. & dated	Name and address
1.	26.01.2021	90/2021 dated 01.02.2021	Dr. Shiju R. Pillai, Environmentalist, “OM” Block No. 68, Sainik Society, Jamnagar Road, Ghanteshwar, Rajkot, Gujarat-360 006.
2.	20.01.2021	92/2021 dated 02.02.2021	Mr. Parveen Bhosle, C/o 218, Tiswadi, Panjim, Goa-403 001.
3.	02.02.2021	By e-mail dated 02.02.2021	The Proprietor Wisteria Building, Phase-C & Wisteria Building Phase-C-1 Gate No. 1660/2, Patil Nagar (Bug Basti), Chikhali, Pune- 412 114.
4.	04-01-2021	93/2021 dated 04.02.2021	Mr. Harshadbhai Desai, Sarpanch Shri, Resident of Ganesh Sisoda, Kabilpore and surrounding villages and area, Ganesh Sisodra, Navsari, Gujarat- 386 463.

5.	10.02.2021	105/2021 dated 10.02.2021	Bhatpor Village Sarpanch(ICCHAPORE) Shri Sanjaybhai Patel
6.	11.02.2021	106/2021 dated 12.02.2021	Mr. Sagar Shedge, President Rahul Complex, Office No. 41, 6 <sup>th</sup> Floor, Paud Road, Kothrud, Pune-410 038.
7.	09.02.2021	118/2021 dated 17.02.2021	Shrikrishna Keshavrao Badakh, Village & Post- Nipani, Wadgaon Tal.- Shrirampur, District- Ahmednagar
8.	22.02.2021	142/2021 dated 24.02.2021	Mr. Mahesh Sudhakar Pore Shivmalhar, 4-B Shah Residency, Chinchpada Pen, Raigad - 402 107.
9.	24.02.2021	148/2021 dated 27.02.2021	The Proprietor Manikchand Malabar Hill Residential Complex, Survey No. 595/2, CTS No. 3293, Munjeri Kasbe, Bibwewadi, Pune.

*SKM*  
*01-3-2021*  
(S. N. Rajurkar)  
Registrar  
NGT(WZB), Pune